

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3452

ANSWERED ON:15.05.2006

PRODUCTION OF OILSEEDS AND EDIBLE OIL

Athithan Shri Dhanuskodi;Jagannath Dr. M.;Murmu Shri Hemlal

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there has been a rise in the production of oilseeds and edible oil during the last decade;
- (b) if so, the details thereof;
- (c) whether various integrated programmes are being implemented for the purpose and for the production of oilseeds, pulses, palm oil and maize;
- (d) if so, the details thereof;
- (e) the total production of oilseeds, vegetable oil and palm oil viz-a-viz their targets during the past three years and in the current year, State-wise;
- (f) whether vegetable oil is being imported from Sri Lanka, Nepal, Bhutan and other neighbouring countries on zero duty due to inadequate production of oilseeds in the country which is harming the indigenous oilseeds industry; and
- (g) if so, the constructive steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) & (b) : Yes, Sir. The production of oilseeds was 22.10 million tonnes in 1995-96 which increased to 26.70 million tonnes in 2005-06 (3rd advance estimates). Production of edible oil which was 55.68 lakh tonnes in 1995-96 increased to 64.98 lakh tonnes in 2004-05.

(c) & (d) : In order to provide flexibility to the States in implementation based on regionally differentiated approach, to promote crop diversification in favour of oilseeds and to provide focused approach to the programmes the erstwhile schemes of Oilseeds Production Programme (OPP), National Pulses Development Project (NPDP), Accelerated Maize Development Programme (AMDP) and Oil

Palm Development Programme (OPDP) have been merged into one Centrally Sponsored Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) which is being implemented by Government of India in 14 major growing States (Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal) in the country from 01.04.2004.

Under the scheme, financial assistance is provided for purchase of breeder seed, production of foundation seed, production and distribution of certified seed, distribution of minikits, infrastructure development, block demonstrations on improved technology, Polythene Mulch Technology, integrated pest management, distribution of plant protection chemicals, plant protection equipments, weedicides, supply of rhizobium culture/ phosphate solubilising bacteria, distribution of gypsum/ pyrite/ liming/ dolomite, distribution of sprinkler sets, farmers training, pipes for carrying water from water source to the field, officers training and publicity to encourage farmers to cultivate oilseeds in large scale. Besides, front line demonstrations on improved production technologies in oilseeds are being conducted through Indian Council of Agricultural Research to popularize improved technologies among the farmers.

(e): Production of edible oil from the nine oilseeds was 36.24 lakh tones, 60.94 lakh taonnes and 64.98 lakh tonnes in 2002-03, 2003-04 and 2004-05 respectively. The state-wise production vis-À-vis targets in case of oilseeds during 2002-03 to 2005-06 are shown in Annexure-1. The production of palm oil from 2002-03 to 2004-05 is shown in Annexure-II.

(f) & (g): Vasaspati is being imported from Sri Lanka and Bhutan under Free Trade Agreements (FTA) with these two countries and from Nepal under Trade Agreement with Nepal at zero duty. However, under both India-Sri Lanka FTA and India-Nepal Treaty of Trade, the duty free access is subject to fulfillment of value addition requirements prescribed in the Agreement/ Treaty. In the case of Nepal, import of vanaspati is further subject to annual quota which is canalized through State Trading Corporation (STC) to ensure its equitable distribution all over India. In the India-Bhutan Agreement on Trade and Commerce, value addition requirement is not prescribed, but imports are insignificant. All the Agreements also have provisions for consultations to resolve trade related issues.

Annexure - I

Statement referred to in reply for part (e) of the Lok Sabha Unstarred Question No. 3452 on production of oilseeds and edible oil due for reply on 15.05.2006

State-wise target and achievement of production of oilseeds during 2002-03 to 2005-06

(in lakh tonnes)

State	2002-03		2003-04		2004-05		2005-06	
	Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement
Andhra Pradesh	30.50	12.56	26.80	16.14	25.89	22.09	26.68	20.05
Assam	1.95	1.49	1.65	1.57	0.00	1.47	0.00	1.52
Bihar	4.55	1.05	4.00	1.24	2.02	1.17	1.76	1.01
Chhattisgarh	0.00	1.01	2.10	1.27	1.10	1.24	1.63	1.03
Gujarat	33.70	16.83	31.40	56.65	30.39	29.87	38.69	43.60
Haryana	10.20	7.12	9.50	9.98	8.10	8.41	8.18	10.14
Jammu & Kashmir	0.50	0.27	0.70	0.42	1.24	0.00	0.00	0.38
Jharkhand	0.00	0.08	0.15	0.08	0.00	0.07	0.00	0.18
Karnataka	18.05	10.74	14.08	9.34	17.61	15.70	19.11	15.79
Madhya Pradesh	58.35	31.44	57.75	56.24	64.94	47.98	64.00	52.57
Maharashtra	26.85	23.56	25.00	29.21	30.44	27.44	30.00	33.97
Orissa	6.20	0.94	4.92	1.57	1.83	1.80	1.77	5.65
Punjab	3.35	0.91	2.08	1.04	1.55	1.00	1.33	1.32
Rajasthan	34.30	17.55	32.22	39.97	38.46	55.41	39.47	54.36
Tamilnadu	18.70	7.60	15.80	9.64	19.57	10.61	17.78	11.19
Uttar Pradesh	17.00	8.81	13.37	9.28	14.44	9.52	14.85	6.94
Uttranchal	0.00	0.23	0.28	0.34	0.00	0.38	0.00	0.27
West Bengal	4.90	4.76	4.30	6.51	5.66	6.53	6.24	5.80
All-India	270.00	148.38	247.00	251.86	262.00	243.54	265.84	266.97

Annexure-II

Statement referred to in reply for part(e) of the Lok Sabha unstarred question no. 3452 on production of oilseeds and edible oil due for reply on 15.05.2006

State-wise Production of Palm Oil during 2001-02 to 2003-04

(Tonnes)

State	2001-02	2002-03	2003-04
Andhra Pradesh	18974.00	18960.00	21457.47
Karnataka	573.58	606.64	645.64
Tamil Nadu	0.00	0.00	0.00
Gujarat	2.94	2.94	2.83
Orissa	0.00	0.00	0.00
Goa	243.00	330.85	323.54
Tripura	0.00	0.00	0.00
Assam	0.00	0.00	0.00
Kerala	980.00	6572.00	6387.19
A & N Islands	1840.32	1696.00	0.00
Total	22613.84	28168.43	28816.67